

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3720
ANSWERED ON:30.07.2009
GOVERNMENT OFFICIALS TO TRAVEL BY AIR INDIA
Deora Shri Milind Murlu

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Ministry of Finance has issued directives making it mandatory for all Government officials to fly by Air India while travelling on work on both domestic and international sectors;
- (b) if so, the reasons therefor;
- (c) the extent to which this decision of the M/o Finance will help M/o Civil Aviation in generating more revenues and improve its depleted financial position; and
- (d) the number of domestic/ international journeys undertaken by the Government officials during the last 6 months and the expenditure incurred thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) and (b): Yes, Sir. Since Air India is the national carrier, these instructions have been issued. This is in line with what other countries have issued to their officials in the use of their national airlines.
- (c): This does not assist the Ministry of Civil Aviation generate revenues. This would, however, generate some revenues for the national carrier viz. Air India in improving its load factor and revenues.
- (d): Since this information is widely dispersed, this will need to be collected.